

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE GOPINATH.P.
WEDNESDAY, THE 13TH DAY OF MAY, 2020/23RD VAISAKHA, 1942
W.P(C) NO.9727 OF 2020

PETITIONERS

1. NARAYANA PILLAI, S/O SANKARA PILLAI,
AGED 77 YEARS, PUZHUKKAAMANNIL ,
IVERKALA EAST .P.O , PUTHUR (VIA,
KOLLAM DISTRICT 691507
2. P. RAMANI AMMA, D/O PARUKUTTY AMMA,
AGED 66 YEARS, RESIDING AT AYANIPILLIL ,
PADINJATTATHIL HOUSE , IVERKALA EAST .P.O ,
PUTHUR (VIA), KOLLAM DISTRICT 691507

BY ADV. SRI.S.CHANDRASEKHARAN NAIR

RESPONDENTS

1. STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM
2. DISTRICT COLLECTOR,
DISTRICT COLLECTORATE,
CIVIL STATION RD, KAANKATHU MUKKU,
KOLLAM, KERALA 691013
3. DEPUTY COLLECTOR (LR)
DISTRICT COLLECTORATE,
CIVIL STATION RD, KAANKATHU MUKKU,
KOLLAM, KERALA 691013
4. THE GEOLOGIST,
DISTRICT OFFICE,
DEPARTMENT OF MINING & GEOLOGY,
KESAVANIKETHAN, ASRAMAM,

KOLLAM PIN 691 002

5. EXECUTIVE ENGINEER
KOLLAM IRRIGATION DIVISION
ASRAMAM, KOLLAM, KERALA 691001
6. SECRETARY
NIRMITI KENDRAM
PALLITHOTTAM RD, PALLITHOTTAM,
THAMARAKULAM, KOLLAM,
KERALA 691006
7. SECRETARY
KUNATHUR PANCHAYATH,
KUNNATHUR, KOLLAM - 691306

R1-5 BY SRI. GOVERNMENT PLEADER SMT.VINITHA.B
R6 BY
R7 BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
13.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

Dated this the 13th day of May, 2020

ORDER

Considering the averments in the writ petition, there will be an interim order directing the District Collector to ensure that no damages caused to the river bank or trees standing nearby while causing removal of sand from the Kallada River at Njankadavu.

Post after vacation.

GOPINATH.P, JUDGE

APPENDIX

PETITIONERS EXTS.

EXT.P1 COPY OF THE ORDER NO. DCKLM/814/2020-L9
DTD. 7.3.2020 ISSUED BY THE 2ND RESPONDENT

EXT.P2 TRUE COPY OF THE PETITION DTD. 1.5.2020
FILED BY THE PETITIONERS BEFORE THE 1ST
RESPONDENT

EXT.P3 TRUE COPY OF THE MASS PETITION FILED DTD.
30.4.2020 BY THE PETITIONERS AS WELL AS SEVERAL
RESIDENCE OF THE PANCHAYATH BEFORE THE 7TH
RESPONDENT

EXT.P4 THE RELEVANT PORTION OF THE NEWSPAPER
REPORT DTD. 4.5.2020

EXT.P4A THE RELEVANT PORTION OF THE NEWSPAPER
REPORT DTD. 4.5.2020

EXT.P5A THE PHHOTOGRAPHS SHOWING THE EXISTENCE OF
THE BRIDGE AND THE DRINKING WATER TANK

EXT.P5B THE PHOTOGRAPHS SHOWING THE EXISTENCE OF
THE BRIDGE AND THE DRINKING WATER TANK.

RESPONDENTS EXHIBITS: NIL